

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 414 of 2019

IN THE MATTER OF:

M/s Citicare Super Speciality Hospital

.....Appellant

Vs.

M/s Vighnaharta Health Visionaries Pvt. Ltd.

.....Respondents

Present :

For Appellant:

Mr. P.K. Mittal, Advocate for Appellant

O R D E R

18.07.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **26th August, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk